

Seventeenth Lok Sabha

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Title: Introduction of the Compulsory Water Conservation and Reclamation Bill, 2019.

SHRI RITESH PANDEY (AMBEDKAR NAGAR): Sir, I beg to move for leave to introduce a Bill to provide for a national legal framework for compulsory conservation and reclamation of rainwater by every household, business establishment and government building, in order to ensure access to sufficient water and sustainable development of it for every human being on this planet and for matters connected therewith.

HON. CHAIRPERSON: The question is:

“That leave be granted to introduce a Bill to provide for a national legal framework for compulsory conservation and reclamation of rainwater by every household, business establishment and government building, in order to ensure access to sufficient water and sustainable development of it for every human being on this planet and for matters connected therewith.”

The motion was adopted.

SHRI RITESH PANDEY :Sir, I introduce** the Bill.